

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

(12)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/49/2017  
NAME OF THE PETITIONER(S) : HEMALATHA & ANOTHER  
NAME OF THE RESPONDENT(S) : SRI SRIVATHSA PAPER MILLS PVT LTD & 4 ORS  
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	R. VIDHYA SHANKAR DDV. FOR PETNR	R. Vidhya Shankar	
2.	A. Sivaji A. Suresatheswaran S. Jeenthia Ramani S. Deepika Advocates	for Respondents	S. Jeenthia Ramani

**ORDER**

Counsel for the Applicant present. Counsel for R1 to R5 present. Counsel for Respondents is directed to file short affidavit to the CP/49/2017. Matter is posted for arguments pertaining to the admission of the petition. Put up on **06.11.2017 at 10.30 A.M.**

-sd/-  
MEMBER (TECHNICAL)  
ghk

-sd/-  
MEMBER (JUDICIAL)